

Annexure – 7														
Name of the corporate debtor: Sohrab Spinning Mills Limited; Date of commencement of Liquidation: 03/07/2024; List of creditors as on: 31/07/2025														
List of Operational Creditors (Government Dues)														
Sl. No.	Name of creditor	Details of claim		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by	Whether related party?						% of voting share in CoC
1	Employee's Provident Fund Organisation	22-03-2023	155476	155476	Statutory Dues	0	0	No	0.00%	0	0	0	0	The claim submitted by the Department of Excise and Taxation was not admitted, as it was received after the statutory due date for submission of claims. Due date for submission of claims: 03/08/2024 Date of receipt of claim: 16/09/2024
2	Department of Excise and Taxation	16-09-2024	14208622	0	Statutory Dues	0	0	No	0.00%	0	0	14208622	0	
	Total		14364098	155476		0	0		0.00%	0	0	14208622	0	